

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:201
ANSWERED ON:24.08.2012
EMPOWERMENT OF WOMEN
Kalmadi Shri Suresh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Poorna Shakti Kendra (PSKs) and State Resource Centres for Women are established under National Mission for Empowerment of Women ;
- (b) if so, the details thereof, State-wise; and
- (c) the manner in which these PSKs and SRCWs play a role in the upliftment and empowerment of women?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 201 FOR 24.08.2012 BY SHRI SURESH KALMADI REGARDING "EMPOWERMENT OF WOMEN"

(a): The Poorna Shakti Kendras (PSKs) have been set up under the National Mission for Empowerment of Women (NMEW) as a part of the pilot projects of convergence in a few districts. The State Resource Centres for Women (SRCWs) are mandated in all states/UTs under the National Mission for Empowerment of Women (NMEW) which is a centrally sponsored scheme under the Ministry of Women & Child Development.

(b): So far the PSKs are functional in 142 Gram Panchayats in District Pali, Rajasthan. Separate structures for SRCWs have been set-up in 7 states (Gujarat, Haryana, Himachal Pradesh, Madhya Pradesh, Puducherry, Rajasthan and Mizoram) while 12 states (Jammu & Kashmir, Chhattisgarh, Chandigarh, Jharkhand, Karnataka, Bihar, Kerala, Utrakhand, Odisha, West Bengal, Sikkim, Goa) are utilizing their existing structure for undertaking the functions of SRCW.

(c): The PSKs are set-up in Pali District, Rajasthan as the convergence and facilitation centres for women at the village level through which services to women at the grassroots level are being facilitated. The activities of the PSKs are being managed by village level functionaries called the Mahila Gram Samanvyaksin Rajasthan. The PSKs have been instrumental in creating awareness on Government schemes/ programmes; legal rights and entitlements and organize women into collectives and bring social issues affecting women such as female foeticide, child marriage, domestic violence etc. to community platforms for discussions.

The SRCWs are mandated to promote holistic empowerment of women in the state cutting across sectors by facilitating government and other stakeholders involved in women empowerment issues to implement gender sensitive programmes, laws and schemes through effective coordination. The SRCWs are mandated to facilitate adoption of appropriate government measures through the State Mission Authorities (SMAs) headed by the Chief Ministers of the concerned states.